

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 21<sup>st</sup> August, 2024*

**No.HC.VII-150/2024/8370/A:** The Gauhati High Court has been pleased to transfer all the cases pending in the courts of Assistant Sessions Judges in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to the courts of Sessions Judge and/or Additional Sessions Judge in the respective States as the post of Assistant Sessions Judge has already been abolished under the new Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS).

By Order,  
*Sd/-Utpal Rajkhowa*  
**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-150/2024/8371-8378/A**

**Dated 21.08.2024.**

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Itanagar Permanent Bench/Kohima Bench/ Aizawl Bench.
5. The District & Sessions Judge,  
Kamrup (M)/ Kamrup, Amingaon/ Nagaon/ Morigaon/ Golaghat/ Jorhat/  
Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur, Tezpur/  
Darrang, Mangaldoi/ Udalguri/ Bongaigaon I Barpetal Nalbari/ Dhubri/  
Goalpara/ Baksa/ Hailakandi/ Karimganj/ Cachar, Silchar/ Chirang/ Dima  
Hasao/ Karbi Anglong/ Kokrajhar/ Hojai/Charaideo/ South Salmara-  
Mankachar/ Majuli/ Biswanath/ Bajali/ West Karbi Anglong.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
8. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/  
Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

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22/8/24

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**